

(17)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 90/94 in
O.A. NO. 2239/91

New Delhi this the 24th day of March, 1994

Puran Chand S/O Shri Kundan Lal,
R/O Village Suiller,
P.O. Mustafabad,
Jagadhri District
Yamunanagar & 87 Others

... Petitioners

By Advocate Mrs. Asha Jain Madan

Versus

1. Union of India through
Secretary, Shri Masih-Uz-Zaman,
Ministry of Railways,
New Delhi.

2. General Manager,
Northern Railway,
Baroda House, New Delhi.

3. Controller of Stores,
Shri K. C. Tandon,
Northern Railway,
Baroda House, New Delhi.

... Respondents

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath -

This C.P. is dismissed as withdrawn.

Arifohg
(S. R. Adige)
Member (A)

Dhainik
(V. S. Malimath)
Chairman

/as/